

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

713/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, M/s GLS Technologies Pvt. Ltd.

...PETITIONER

Vs.

M/s. ROC

...RESPONDENT

Section

Under Section 252 of IBC

Order delivered on 11.10.2019

Coram: 01

JUSTICE (RETD.) Rajesh Dayal Khare, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor:

Mr. Zoheb Hossain, Adv. for Sr.  
Standing counsel for revenue, Mr.  
Fahad M. Khan, Adv.

For the Respondent/ Corporate-debtor: Mrs. Sweety Khattar Kumar, AROC

ORDER

Learned counsel for Income Tax Department is present and prays for further one week time for filing additional documents on record by way of an affidavit. Put up on 05.11.2019.



Member (T)



(Rajesh Dayal Khare)  
Member (J)